

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 26560/2024

(Arising out of impugned final judgment and order dated 12-03-2024 in WRITC No.1001426/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

REKHA RASTOGI & ORS.

Petitioner(s)

VERSUS

JIVAN BIMA RASHTRIYA SAHAKARI AVAS SAMITI LIMITED
& ORS.

Respondent(s)

(IA No.172906/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.172921/2024-APPLICATION FOR SUBSTITUTION and IA No.172922/2024-SETTING ASIDE AN ABATEMENT and IA No.172905/2024-EXEMPTION FROM FILING O.T. and IA No.172913/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.172924/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.172925/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.172923/2024-APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT)

W I T HDiary No(s). 26223/2024 (XI)

(IA No.171426/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.171430/2024-APPLICATION FOR SUBSTITUTION and IA No.171431/2024-SETTING ASIDE AN ABATEMENT and IA No.171424/2024-EXEMPTION FROM FILING O.T. and IA No.171423/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.171421/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.171428/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.171434/2024-APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT)

Date : 14-08-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Divyadeep Chaturvedi, AOR
Mr. Omkar Shrivastava, Adv.
Mr. Ayush Jain, Adv.

Mr. Ayush Kumar Dubey, Adv.

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Issue notice.**
- 2. Post along with Special Leave Petition (C) @D. No.26363 of 2024 and connected matters.**

**(VIJAY KUMAR)
COURT MASTER (SH)**

**(NIDHI WASON)
COURT MASTER (NSH)**